

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1010/2004

DURGA BURMAN(ROY)

Appellant(s)

VERSUS

STATE OF SIKKIM
(With Office Report)

Respondent(s)

Date : 23/07/2014

This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

Mr. Anand, Adv.
Dr. Sushil Balwada ,Adv.
Ms. Rajshree N. Reddy, Adv.

For Respondent(s)

Ms. Aruna Mathur, Adv.
Mr. Yusuf Khan, Adv.
M/s Arputham Aruna & Co.

UPON hearing the counsel the Court made the following

O R D E R

Arguments heard in part.

(MEENAKSHI KOHLI)
COURT MASTER(JASWINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2014.07.24
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